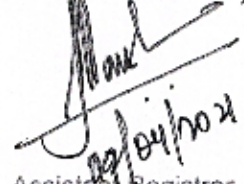


STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FIRST QUARTER ENDING, 2021

Sl. No.	Name of the Court	Opening Balance as on 01/01/2021	Institution from 01/01/2021 to 31/03/2021	Disposal from 01/01/2021 to 31/03/2021	Pendency at the end of March, 2021
1.	HIGH COURT OF SIKKIM	02	--	01	01

Prepared by:



Assistant Registrar
High Court of Sikkim
Gangtok

